

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/444/2018
PETITION NUMBER : CP/329/IB/2018
NAME OF THE PETITIONER(S) : Axis Bank Ltd
NAME OF THE RESPONDENT : Push Integrated communication pvt ltd & 1
UNDER SECTION : 22(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

l Counsel for coc.

A. C. [Signature]

ORDER

Counsel for the CoCs present, submitted that the CoCs in its meeting dated 23.08.2018 has resolved and proposed the appointment of RP viz., Mr. Prabhu. S, to replace IRP viz., Mr. Prashant Mohan.

Heard the Counsel for the Applicant, and perused the Application and the Resolution passed by the CoCs. Mr. Prabhu. S, is hereby appointed as RP, whose consent has already been obtained in Form-2, and IRP Mr. Prashant Mohan stands relived, with a direction to hand over all the records to Mr. Prabhu. S, within seven (7) days. Accordingly, the Application is **allowed.**

MS

-sa/
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)